

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri R.Krishnamoorthy, Member**

**I.A.No. 15/2008 in
Petition No. 87/2007**

In the matter of

Determination of final charges for sub-load Despatch Centre at Modipuram under UPPCL.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

Uttar Pradesh Power Corporation Ltd., Lucknow

--- Respondent

ORDER

Through this interlocutory application, the petitioner, Power Grid Corporation of India Limited prays for extension of time up to 31.10.2008 for furnishing the information called for vide order dated 3.7.2008 in Petition No. 87/2007.

2. The Commission by its order dated 3.7.2008 directed the petitioner to submit the revised calculations based on capital cost as on 31.3.2008, along with approved revised cost estimate on affidavit by 31.7.2008, with advance copy to the respondent, who was to file its reply, if any, by 20.8.2008. Subject to this order was reserved.

3. The petitioner has submitted that the approval of Revised Cost Estimate shall take some more time and, therefore, it is not possible for it to submit the requisite information within the stipulated time. Accordingly, the petitioner has sought extension of time up to 31.10.2008 for submission of the information called for. The petitioner

has also prayed for approval of the charges for the expenditure up to the date of commercial operation.

4. The prayer made by the petitioner in regard to extension of time is allowed. The petitioner is directed to submit the requisite information on affidavit latest by 31.10.2008, with advance copy to the respondents, who may file their reply, if any, by 20.11.2008.

5. List this petition on 27.11.2008 for further directions.

6. Meanwhile, the petitioner is allowed to recover 95% of the charges claimed in the main petition on provisional basis, subject to adjustment.

7. I.A. stands disposed of in the above terms.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 1st August 2008

sd/-
(BHANU BHUSHAN)
MEMBER

sd/-
(DR. PRAMOD DEO)
CHAIRPERSON